

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1147 OF 2018 IN
DFR NO. 2330 OF 2018**

Dated : 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Municipal Corporation of Greater Mumbai

...Appellant(s)

Vs.

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Kshitez Kaushik

Counsel for the Respondent(s) : Mr. Abhishek Munot for R.2

ORDER

List the matter on **01.11.2018**. In the meantime, service to be completed and affidavit of service be filed.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/js